

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1484
(To be answered on the 10th February 2022)**

AIRCRAFT MAINTENANCE COURSES

1484. SHRI E.T. MOHAMMED BASHEER

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether it has come to the notice of the Government that the aircraft maintenance courses are conducted by some unqualified/UN recognised institutions where the students are misled and if so, the details thereof; and
(b) whether the Government proposes to take steps to ensure the quality of aircraft maintenance education in the country and if so, the details thereof?**

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Jyotiraditya M. Scindia)

(a) and (b) As on date, no case of unqualified/ unrecognised institutions conducting courses, where the students are misled, have been reported to the Directorate General of Civil Aviation (DGCA).

Necessary steps are taken by the Government to ensure the quality of aircraft maintenance education in the country. DGCA has issued Civil Aviation Requirements (CAR) 147 (Basic) in line with international best practices with an objective to develop competent and skilled manpower for maintenance of aircraft in the country. The CAR has the provision for practical training of the students through aircraft maintenance organisations. During Covid-19 pandemic, basic aircraft maintenance training organisations have been permitted by DGCA to conduct training through distance learning mode. DGCA has also permitted physical classes by the basic aircraft maintenance training organisations, subject to the compliance with the guidelines issued by the Ministry of Health and Family Welfare and State Governments concerned.